

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF ALUCAST AUTO PARTS LIMITED

RELEVANT PARTICULARS		
1.	Name Of Corporate Debtor	ALUCAST AUTO PARTS LIMITED
2.	Date Of Incorporation Of Corporate Debtor	09/05/1995
3.	Authority Under Which Corporate Debtor Is Incorporated /Registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identification Number Of Corporate Debtor	CIN:- U28920KA1995PLC017793
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	<u>REGISTERED OFFICE</u> R. S. No. 390/3A, GP No. 384/A, Khanapur Road, Peeranwadi, Belgaum Belgaum KA 590014 IN
6.	Insolvency Commencement Date In respect Of Corporate Debtor	June 9, 2020 Order available on website of Hon. NCLT on June 12, 2020 in C.P(IB) No. 121/BB/2020
7.	Estimated Date Of Closure Of Insolvency Resolution Process	December 6, 2020
8.	Name And The Registration Number Of The Interim Resolution Professional	Rakesh Chaturvedi Reg no: IBBI/IPA-001/IP-P00242/2017-18/10471
9.	Address And Email Address Of The Interim Resolution Professional As Registered With The Board	Address : Paresh Rakesh & Associates 103,Namrata CHS, Bldg No-15, Shashtri Nagar, Link Road , Goregaon West, Mumbai -400104. Email : ip@pareshrakesh.in
10.	Address And E-Mail To Be Used For Correspondence With The Interim Resolution Professional	Address : Paresh Rakesh & Associates RH-5, Prithvi Palace, Link Road, Kandarpada, Dahisar (West), Mumbai -400068. Email : ip@pareshrakesh.in : Mobile - 7021316351
11.	Last Date For Submission Of Claims	25-06-2020 [#]
12.	Classes Of Creditors, If Any, Under Clause (V) Of Sub-Section (6a) Of Section 21, Ascertained By The Interim Resolution Professional.	Not Applicable
13.	Names Of Insolvency Professionals Identified To Act As Authorized Representative Of Creditors In A Class (Three Names For Each Class)	Not Applicable
14.	(A) Relevant Forms And (B) Details Of Authorized Representatives Are Available At:	(a) Weblink: https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench has ordered the commencement of a Corporate Insolvency Resolution process against the M/s ALUCAST AUTO PARTS LIMITED on June 9, 2020.

The creditors of Alucast Auto Parts Ltd, are hereby called upon to submit a proof of their claims on or before June 25, 2020 to the Interim Resolution Professional at the address mentioned against item 10.

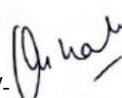
The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA

Submission of false or misleading proofs of claim shall attract penalties.

Date : June 12, 2020

Place : Mumbai

Sd/- 

Rakesh Chaturvedi

Name & Signature of Interim Resolution Professional
Reg No : IBBI/IPA-001/IP-P00242/2017-18/10471

Government of Karnataka
**Superintendent of Police, Coastal Security Police
 and Member Secretary to Special Recruitment
 Committee for Technical Post**

Recruitment of Technical Staff on contract basis

The Police Department is recruiting the following technical posts for Coastal Security Police, Udupi on 05 Years contract basis. Details are as below.

Sl. No.	Description of the Post	No. of Posts	Grade
1	Motor Launch Engineer	01	Police Inspector Grade
2	Boat Captain	02	Police Sub Inspector Grade
3	Assistant Boat Captain	09	Asst. Police Sub Inspector Grade
4	Motor Launch Mechanic	03	Asst. Police Sub Inspector Grade
5	Engine Driver	10	Police Head Constable Grade
6	Khalasi	06	Police Constable Grade
		31	

Eligibility Criteria: • Candidates who are from retired Navy/Coast Guard and B.S.F Water Wing are eligible to apply for the above mentioned posts. Last date to submit the application is 10.07.2020 at 5.00 PM. For further details, like age, educational qualification, experience terms and condition may be ascertained from the Member Secretary and Superintendent of Police, Coastal Security Police, Bundar Road, Malpe, Udupi 576108 or from official website ksp.gov.in. Ph: 0820-2538120, 2538150, Fax: 2535100

Sd/- Superintendent of Police
 Coastal Security Police, Udupi

DIPR/UDP/MCA/114/20-21 Dt: 12.6.20

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
 ALUCAST AUTO PARTS LIMITED**

RELEVANT PARTICULARS

1. Name of Corporate Debtor	ALUCAST AUTO PARTS LIMITED
2. Date of incorporation of Corporate Debtor	09/05/1995
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Bangalore
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	CIN: U28920KA1995PLC017793
5. Address of the registered office and principal office (if any) of Corporate Debtor	Regd Office: R. S. No. 390/3A, GP No. 384/A, Khanapur Road, Peeranwadi, Belgaum Belgaum KA590014 IN
6. Insolvency commencement date in respect of Corporate Debtor	June 9, 2020 (Order available on the website of Hon'ble NCLT on 12.06.2020 in C.P.(IB) No. 121/BB/2020)
7. Estimated date of closure of insolvency resolution process	December 6, 2020
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Rakesh Chaturvedi Reg. No.: IBI/PA-001/IP-P00242/2017-18/10471
9. Address & email of the interim resolution professional, as registered with the board	Address: Paresh Rakesh & Associates 103, Namrata CHS, Bldg No-15, Shashtri Nagar, Link Road, Goregaon West, Mumbai -400104. Email: ip@pareshrakesh.in
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: Paresh Rakesh & Associates RH-5, Prithvi Palace, Link Road, Kandarpada, Dahisar (West), Mumbai -400068. Email: ip@pareshrakesh.in Mobile: 7021316351
11. Last date for submission of claims	25.06.2020
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Not Applicable
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/home/downloads (b) Not Applicable

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Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Date: 12.06.2020
 Place: Mumbai

Name & Signature of Interim Resolution Professional: **Rakesh Chaturvedi**
 Reg. No.: IBI/PA-001/IP-P00242/2017-18/10471



